

REVISED

ITEM NO.301 Court No.1 (Video Conferencing) SECTION XVII
(Part-Heard)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 611/2020

PRADEEP KUMAR SONTHALIA

Appellant(s)

VERSUS

DHIRAJ PRASAD SAHU @ DHIRAJ SAHU & ANR.

Respondent(s)

(FOR ADMISSION and with IA No. 14497/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 23843/2020 - CLARIFICATION/DIRECTION and IA No. 54957/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 14498/2020 - EXEMPTION FROM FILING O.T.)

WITH C.A. No. 2159/2020 (XVII)
(FOR ADMISSION)

Date : 03-12-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. K.V. Vishwanathan, Sr. Adv.
Mr. Indrajit Sinha, Adv.
Mr. Nikhil Rohatgi, Adv.
Ms. Misha Rohatgi, AOR
Mr. Shashank Khurana, Adv.
Mr. Bibhash Sinha, Adv.
Mr. Bharat Monga, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Devadatt Kamat, Sr. Adv.
Mr. Nishanth Patil, AOR
Mr. Azeem, Adv.
Ms. Sneha Ravi Iyer, Adv.
Mr. Javedur Rahman, Adv.
Mr. Aditya Bhat, Adv.

For Respondent(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Devadatt Kamat, Sr. Adv.
Mr. Nishanth Patil, AOR
Mr. Azeem, Adv.
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Ms. Misha Rohatgi, AOR
Mr. Shashank Khurana, Adv.
Mr. Bibhash Sinha, Adv.
Mr. Bharat Monga, Adv.

Mr. Manoj C. Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

As prayed for, the parties are allowed to file their
respective written submissions by tomorrow i.e. 04.12.2020.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

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